

1	2	3	4	5	6	7
82.	North 24 Parganas	Bongaon	10-Dec.-08	14.64	767	0
83.	North 24 Parganas	Taki	28-Nov.-06	5.42	307	0
84.	North 24 Parganas	Gobardanga	2-Feb.-07	7.70	500	456
85.	Panskura	Panskura	27-Apr.-07	7.31	498	190
86.	Paschim Madinapur	Jhargram (Ph.-II)	10-Dec.-08	4.00	205	0
87.	Purba Medinipore	Contal (Ph.-I)	30-July-08	12.35	636	0
88.	Purba Medinipore	Tamluk	10-Dec.-08	8.94	456	0
89.	Purulia	Purulia	26-Sep.-07	8.07	611	153
90.	Purulia	Jhalda	29-Dec.-08	7.98	408	0
91.	South 24 Parganas	Diamond Harbour	13-Feb.-08	9.98	591	0
92.	South 24 Parganas	Jaynagar	9-Jan.-08	4.68	225	33
93.	Uttar Dinajpur	Islampur	7-Mar.-08	6.70	370	108
94.	Uttar Dinajpur	Kaliyaganj	30-July-08	7.95	400	0
95.	West Dinajpur	Raiganj	2-Feb.-07	26.28	2000	841
TOTAL:				944.36	52,686	7,890

#### Housing in small and medium towns

1411. SHRI VARINDER SINGH BAJWA : Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the number of dwelling units for weaker sections of the society proposed to be made available to the residents of small and medium towns in the State of Punjab during 2009 and 2010 with terms and conditions of allotment and payment of cost, town-wise; and

(b) the schedule of handing over of possession to the allottees during 2009 and 2010?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) 4658 dwelling units have been sanctioned for the State of the Punjab under the Integrated Housing and Slum Development Programme (IHSDP) component of the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) which covers small and medium towns. Town-wise details are enclosed as Statement (*See below*).

(b) The schedule of handing over of possession would depend upon the completion of houses by the State/implementing agency.

**Statement**

*Town-wise details of Integrated Housing and Slum Development Programme (IHSDP)*

Rs. in crores

Sl. No.	Name of Town	Total project cost approved	Total number of dwelling units	Total Central Share approved	Total State approved	Total beneficiary contribution
1.	Jalandhar Phase-I	12.35	1627	7.15	3.62	1.58
2.	Jalandhar Phase-II	30.05	2311	18.4	8.67	2.99
3.	Rajpura	21.01	720	7.07	12.21	1.73

**Students in European countries**

1412. SHRI D. RAJA: Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

(a) whether it is a fact that Indian students in many European countries also face hardships as in Australia;

(b) whether Government is aware that our Embassies have been very inactive in taking up such issues with the host countries;

(c) the specific directions that would be given to all our Embassies to immediately represent such matters;

(d) whether any Indian Embassy in Europe has taken up such issues in the last year with the host countries where Indian students face harassment and violence; and

(e) if so, the details thereof?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI): (a) No, Sir.

(b) and (c) The Indian Missions/Posts in Europe and elsewhere take up the cases of Indian nationals, including students, with the host countries once these come to their notice.

(d) and (e) There has been one incident in Poland in October, 2008 when a group of Indian students studying in Rzeszow University of Information and Technology (Rzeszow) were abused racially by some locals in a pub on the night of 21st October, 2008. One of the students was attacked with a sharp object on his chest and was beaten badly leading to his hospitalization. The matter was taken up by our Embassy in Warsaw on an urgent basis with the Polish Ministry of Foreign Affairs and the local Head of Police of the Rzeszow University area to bring the culprits to book and to deter them from making any further threats to the life and property of the Indian students.